

**Statement**

Details in regard to the electrification schemes taken up during the last three years are as under:—

Part (a)	Part (b)	Part (c) (In crores of Rs.)	Part (d)	Part (e)
1. Delhi Mathura including Delhi Avoiding Line (included in 1977-78 Railway Budget but cleared by Planning Commission in December 1978)	Preliminary works are in progress. Contracts for Supply & erection of overhead equipments awarded.	20.20	Not yet completed	1983-84
2. Vadodara Ratlam including Godhra Anand & Ahmedabad Sabarmati (included in 1979-80 Railway Budget).	Preliminary works are in progress. Tenders for supply and erection of overhead equipments have been invited.	35.83	Not yet completed	1984-85
3. Trivellore-Arkonam (included in 1979-80 Budget, but cleared by Planning Commission in February 1980).	Preliminary works are in progress.	2.75	Not yet completed	1982-83

**Review of working of ESIS**

4652. SHRI P. K. KODIYAN: Will the Minister of LABOUR be pleased to state:

(a) whether Government have reviewed the working of the Employees' State Insurance Scheme;

(b) if so, the results thereof; and

(c) what improvements are expected to be made in the working of the Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) to (c). The Government have not specifically reviewed the working of the Employees' State Insurance Scheme in the recent past. However, the ESI Corporation, which is a tripartite body, has been continuously reviewing the working of ESI Scheme, with a view to bring about further improvements. They are already making efforts for simplification of working procedure and methods for convenience of insured persons and improvement in the quality and stand-

ard of medical services under the Scheme. Some of the improvements made in the last one year are as given below:—

(i) The norms for provisions of equipment in ESI hospitals/dispensaries have been revised;

(ii) Three full-fledged hospitals with 585 beds, 8 Annexes with 184 beds and 13 dispensaries were constructed and commissioned; and

(iii) With a view to simplify the procedure for realisation of contributions, the system of payment of contribution in cash instead of contribution stamps has been introduced in some regions.

**Availability of goods Wagons**

4653. SHRI B. R. NAHATA: Will the Minister of RAILWAYS be pleased to state:

(a) what are the total number of goods wagons available with the Indian

Railways on various zones and what are the number of passenger coaches—First Class, Second Class and Sleeper coaches etc., available with the Indian Railways;

(b) how many coaches and wagons are being added every year from 1976 to 1980 so far; and

(c) what is the programme of the Government to increase the number of wagons as per requirement of the nation?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI MALLIKARJUN): (a) (i) Holding of wagons on Indian Railways (Zone-wise) as on 1-6-80 is as under:—

Rly.	In terms of 4-wheelers	
	B.G.	M.G.
C.R.	69712.5	1447
E.R.	91832.0	..
N.R.	63835.5	10116
N.E.	1750.5	25917
N.F.	5442.5	20197
S.R.	17082.5	12998
S.C.	31681.5	12504
S.E.	100559.5	..
W.R.	33122.0	27169
<b>All</b>	<b>415018.5</b>	<b>110348</b>

(ii) The number of coaches of various categories on the Railways as on 31-3-80 are given below:—

	Ist Class including A/C and A.C. sleeper	I & II inclusive of I & II sleeper	II Class	II Sleeper
B.G.	1705	1084	9555	3420
M G.	701	860	7402	1202
N.G.	68	153	1086	..
<b>Total</b>	<b>2474</b>	<b>2097</b>	<b>18043</b>	<b>4622</b>

(b) The following number of coaches and wagons were added every from 1976 onwards:—

Year	Coaches	Wagons in Units
1975-76	871	8668
1976-77	485	6492
1977-78	727	5561
1978-79	676	5906
1979-80	689	7733

(c) The programme of addition to the wagon fleet is indicated below:

(In four-wheelers)	
1978-79	12056 (Actuals)
1979-80	10827 (Actuals)
1980-81	13000 (Estimated)
1981-82	13000 (Advance action taken)

The Planning Commission has recently reconstituted the working Group on Railways for formulation of the Sixth Five Year Plan, 1980-85. After the Group finalises its report, the programme for the Five Year Plan will be finalised in consultation with the Planning Commission.

बिहार में परामर्श देने वाले अस्पताल

4654. श्री रीतलाल प्रसाद वर्मा : क्या स्वास्थ्य मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार में विभिन्न स्थानों पर केन्द्रीय सरकार के सहयोग से कितने परामर्श देने वाले अस्पताल बनाये गये हैं ;

(ख) उनमें से कितने ऐसे स्थान हैं जहाँ परामर्श देने वाले अस्पतालों के लिए बनाये गये भवनों में अस्पतालों ने अभी कार्य करना आरम्भ नहीं किया है और इसके क्या कारण हैं; और

(ग) क्या केन्द्रीय सरकार इन 30 विस्तारों वाले अस्पतालों के लिए कुछ वार्षिक अनुदान देगी ?

स्वास्थ्य मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर) : (क) से (ग). स्वास्थ्य और परिवार कल्याण मंत्रालय ग्रामीण क्षेत्रों में तीस-तीस पलंगों वाले रेफरल अस्पताल खोलने के लिए कोई सहायता नहीं दे रहा है। वैसे न्यूनतम आवश्यकता कार्यक्रम के अन्तर्गत 25 प्रतिशत प्राथमिक स्वास्थ्य केन्द्रों का दर्जा बढ़ाकर, उन्हें तीस-तीस पलंगों वाले ग्रामीण अस्पतालों में परिवर्तित करने का विचार है। इस प्रयोजन के लिए धन का आवंटन न्यूनतम आवश्यकता कार्यक्रम के अन्तर्गत राज्य सैक्टर योजनाओं में योजना आयोग द्वारा किया जाता है। बिहार में कितने ग्रामीण रेफरल अस्पताल खोले जा चुके हैं, यह सूचना राज्य सरकार से एकत्र की जा रही है और सप्ताह पटल पर रख दी जाएगी।

### Number of Haj Applications

4655. SHRI MOHD. ASRAR AHMAD: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the number of applications for Haj State-wise and year-wise received from 1976 onwards and the number of applications accepted and rejected by sea route;

(b) the amount of foreign exchange allowed, year-wise;

(c) the policy of Government to allow all Indians to go to Haj freely and without restrictions; and

(d) if so, since when?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) Year-wise statements are attached.

(b) The amount of foreign exchange allowed per pilgrim is as under:

Year		Amount in Saudi Riyals
1976	. . . . .	1,950
1977	. . . . .	2,000
1978	. . . . .	2,500
1979	(i) for a stay of 91---105 days . . . . .	3,110
	(ii) for a stay of 106---120 days . . . . .	3,230
1980	(i) for a stay of 91---105 days . . . . .	3,110
	(ii) for a stay of 106---120 days . . . . .	3,230

(c) and (d). It is, and has always been, the policy of the Government to make available necessary facilities for pilgrims desirous of proceeding on the Haj.